

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.218 – IA/1245(AHM)2023
ITEM No.219 – IA/884(AHM)2023
ITEM No.220 – IA/697(AHM)2023
ITEM No.221 – Mis.A/09(AHM)2022
ITEM No.222 – IA/597(AHM)2022
ITEM No.223 – IA/627(AHM)2022
ITEM No.224 – IA/692(AHM)2022
ITEM No.225 – IA/491(AHM)2023
ITEM No.226 – IA/703(AHM)2023
ITEM No.227 – IA/711(AHM)2023
ITEM No.228 – IA/1345(AHM)2023
ITEM No.229 – IA/24(AHM)2024
ITEM No.230 – IA/53(AHM)2024
ITEM No.231 – Misc.A/2(AHM)2024 in IA/1061(AHM)2023
ITEM No.232 – IA/614(AHM)2024
ITEM No.233 - IA/723(AHM)2024

In

CP(IB) 268 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

Arrow Engineering Ltd
V/s
Golden Tobacco Ltd

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Maulik Nanavati, Adv. in IA/1345(AHM)2023
Ms. Aishwarya Reddy a/w Adv. Mr. Nisarg Bhardwajin
IA/491/2023 & IA/24/2024
Mr. Ankit Sharma, Adv.
Mr. Masoom Shah, Adv. in IA 692 of 2022

For Arrow Engineering
For the Respondent

: Mr. Robin Jaisinghani Adv. a/w. Mr. Jacinta D Silva,
: Mr. Vishal J Dave, Adv. a/w Mr. Mayur Jugtawat, Adv.
for R-5 in IA/697(AHM)2023
Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Priyam Shah,
Adv. for R-3 in IA/697 & 703/2023
Mr. Saurabh Soparkar, Sr. Adv. a.w Mr. Jay Kansara,
Adv. a/w Ms. Adrita Bhuyan, Adv.
Mr. Gaurav Tanvar, Adv. in IA 53 of 2024 and applicant
in IA 597of 2022
Mr. Jaimin Dave, Adv. for R-4 PNB in IA697 & 703/2023
Ms. Purti Gupta & Ms. Henna George in Mis.A/09/2022

For the RP

: Mr. Anurag Bisaria, Adv.

ORDER

IA/1245(AHM)2023, IA/884(AHM)2023, IA/697(AHM)2023, Mis.A/09(AHM)2022, IA/597(AHM)2022, IA/627(AHM)2022, IA/692(AHM)2022, IA/491(AHM)2023 &

Respondents are directed to file reply.

List for further consideration on 02.07.2024.

IA/703(AHM)2023

Ld. Sr. Counsel for the applicant seeks time to file rejoinder. The same to be filed within one-week.

List for further consideration on 02.07.2024.

IA/711(AHM)2023, IA/1345(AHM)2023, IA/24(AHM)2024, IA/53(AHM)2024, Misc.A/2(AHM)2024 in IA/1061(AHM)2023, IA/614(AHM)2024 & IA/723(AHM)2024

Respondents are directed to file reply.

List for further consideration on 02.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**